

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/38 & 39/ (IB)/2017  
NAME OF THE PETITIONER(S) : R. VISHAL DEV & ANOTHER  
NAME OF THE RESPONDENT(S) : AARTHIK PROPERTIES LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. S. Saravanan.

Advocate  
for petitioner

10/8/17

## ORDER

Counsel for the Petitioner present. He stated that he has sent a notice to the Respondent for his appearance. While hearing his submission, it is observed that the statutory compliance to be made as per the I&B Code, 2016 <sup>and</sup> of MCA Notification dated 29.06.2017 was not done. Therefore, the petition stands **abated**.

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

ghk